

with various governmental agencies, foreign embassies and commercial organisations at Delhi, could be looked after by a senior and experienced Officer. The total expenditure on the present incumbent of this post and his personal staff would come to about Rs. 52,900 per annum.

Criticism of Government for Checking the Growth of Private Sector

5428. SHRI GADILINGANA GOWD :
SHRI MUHAMMAD SHERIEF :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the President of the International Chamber of Commerce, Dr. Bharat Ram, charged Government on the 17th January, 1970 in Ahmedabad with checking the growth of private sector in the name of socialism ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Government's policy relating to the respective roles of the public and the private sectors in the economy has been clearly set out in the Industrial policy Resolution, 1956. In the light of the developments in the industrial field subsequent to 1956, Government has given a further orientation to its policy in the recent announcement made relating to changes in industrial licensing and in the matter of assistance by public financial institutions. Government's intention is to broaden the entrepreneurial base in the country by giving sufficient scope and freedom for the small and medium entrepreneurs, while at the same time, controlling the expansion of clearly-proven areas of concentration of economic power.

Issue of Licences for Setting up of Industries in Silchar (Assam)

5430. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of licences granted during the last three years for setting up industries in the Silchar area of Assam ;

(b) the industrial classification of the licences granted ;

(c) the value of licences granted industry-wise ; and

(d) the names and particulars of the industrial groups which have been granted licences ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). During the last three years ending on 31st December, 1969, 8 licences and one letter of intent were issued for the State of Assam. Of these, one licence was granted to Messrs. Union Flour Mills for manufacture of wheat products in the Silchar area of Assam. This licence is for a capacity of 12,000 tonnes per annum. The licensee does not belong to any large industrial group.

Removal of Ban on Setting up of Fresh Production Capacities in Industries

5431. SHRI RABI RAY :
SHRI SHIVA CHANDRA JHA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have lifted the ban on setting up of fresh production capacities in industries where adequate capacity had already been licensed ; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Before the announcement of the modified industrial licensing policy, Government used to annually draw up lists of industries in respect of which licence applications were to be ordinarily rejected without reference to the Licensing Committee. These 'banned' lists normally comprised (a) items reserved for the development exclusively in the small scale sector ; and (b) items for which adequate capacity had been licensed. As per the modified policy,